

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

12. C.P. 41/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.02.2023**

NAME OF THE PARTIES: Ramnik Behl

V/s

Novatic Coating Private Ltd. & Ors

SECTION 241-246 OF COMPANIES ACT, 2013

ORDER

Adv. Atharav Dandekar a/w Adv. Deepa Mani i/b DM Legal Ventures,
Advocates appearing for the Petitioner and Adv Tejasvini Bhat i/b MV KINI
Law Firm appearing for the Respondents are present through virtual hearing.

List this matter on **01.03.2023** high on board.

Sd/-
MADHU SINHA
Member (Technical)
/RKS/

Sd/-
H.V. SUBBA RAO
Member (Judicial)